

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 30/59/14
CA. NO.

CORAM:


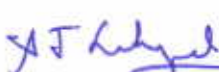
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 02.00 P.M**

NAME OF THE COMPANY: M/s. Mr. M.A. Penjwani Vs. Alfa Impex Pvt. Ltd. & Ors.

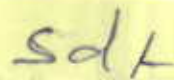
SECTION OF THE COMPANIES ACT: 59

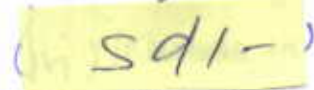
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Abhishek Kumar, Adv.		Respondent Nos. 1 & 5	
2.	A.P.S. Sehgal Adv.		Petitioner	

ORDER

Ld. Counsel for the petitioner prays for further time to file rejoinder in this case. The petitioner has also not filed his replies in the two pending applications, one of them being u/s 340 CrPC.

List the pending applications for disposal and for completion of pleadings on 28.07.2016 at 10.30 a.m.


(Ina Malhotra)
Member Judicial


(R. Varadharajan)
Member Judicial